

**National Company Law Tribunal
Allahabad Bench**

CP NO 107/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2018

NAME OF THE COMPANY: Shailja Krishna Vs.Satori Global Limited

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	VIKRAM D CHAUDHARY	Adv	PETITIONER	V.D. Chaudhary
<u>2.</u>	Rajesh Mayson	Adv	Respondent No.3	Rajesh
	Bimal Bhabha	Adv	Petitioner/Counsel	B. Bhabha

CP NO.107/ND/2013

The case is adjourned to 14th May, 2018.

Dated:16.04.2018

— Sd —

**SAROJ RAJWARE,
MEMBER (T)**